135

- 746. SHRI HUSEN DALWAI-Will the Minister of ENERGY be pleased to state:
- (a) how far the programme of rural electrification has been implemented upto-date:
- (b) which are the States having a backlog in this programme; and
- (c) what are the factors which hamper the progress of rural electrification?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI ARIF MOHD. KHAN): (a) Out of a total of 5,76,126 census inhabited villages in the 3,49,902 villags, country, constituting 60.7 per cent have been electrified till the end of June, 1984. The number of pumpsets/tubewells energised, as on the same date, was 53,62,060. A Statement indicating, state-wise, the total number of villages, villages electrified and IP sets tubewells energised till the end of June, 1984, is at Statement-I. The Sixth (1980-85)Five Year Plan envisages electrification of one lakh villages and of 25 lakh IP Sets/tubeenergisation wells on an All-India basis. The activities of the programme are, being plan-

ned in detail, on a yearly basis, taking into consideration the resources of each infrastructural facilities State. availability, organisational capability to implement the programme etc. A Statement showing the targets and achieveelectrification of ments in respect of villages and energisation of pumpsets/ tubewells during the first four years of the Sixth Plan. viz. 1-4-80 to 31-3.84, is enclosed(—Statement-II).

- (b) while the targets for electrification of villages are likely to be exceeded during the Sixth Plan, the programme energisation of pumpsets may not be fully achieved. The States which have not been able to adhere to the targets include Andhra Pradesh, Assam, Bihar, Gujarat, Jammu & Kashmir, Rajasthan, Uttar Pradesh & West Bengal.
- (c) The factors contributing to shortfalls in achievement of targets include lack of adequate power supply, lack of infrastructural facilities in certain short supply of construction materials, inadequate co-ordination between the Boards and other developmental agencies of the State Governments, the difficult terrain in hilly and tribal areas, cost escalations and insufficient credit facilities.

Statement I

State-wise total number of villages, villages electrified and irrigation pumpsets/tubewells energised.

Sl. No.	Na	me of t	he St	ates			Total No. of Villages		Villages elec- trified as on 30-6-1984	IP Sets/ Tubewells energised as on 30-6-84
1	2			·				3	4	5
Ξ.	Andhra P	radesh			•	•		27,221	21,729	5.93,285
2.	Assam .							21,995	9,721	2,430
3.	Bihar .							67,5 66	32,862	1,88,547
4.	Gujarat							18,275	15,111	2,76,257
5.	Haryana		•	•	•			6,73 1	6,731	2,65,130
6	. Himacha	l Prade	esh	•		•		16,916	13,885	2,269

1	2							3	4	5
7.	Jammu & K	ıshm	ir					6,503	5,478	1,265
3.	Kamataka							26,826	21,324(a)	4,04,043
9.	Kerala							1,268	1,268	1,18,905(b)
10.	Madhya Pra	lesh						70,883	37,323	4.38,050
11.	Maharashtra					•	•	35,778	31,972	8,70.543
12.	Manipur				٠	•		1,949	537	30
13.	Meghalaya					•		4,538	1,138(b)	53(b)
14.	Nagaland .							9 60	588	••
45.	Orissa				•	•	•	46,992	22,559	37,583
16.	Punjab	•				•		12,188	12,126(+)	3,82,301
17.	Rajasthan	•						33,305	18, 6 00	2,57,140
-1 8 .	Sikkim		•					4 05(£)	154	• •
19.	Tamil Nadu							15,735	15,675	9,84,815
20.	Tripura					•		4,727	1,705(b)	925(b)
21.	Uttar Prades	h	•					1,12,561	58,566	4,86,962
22,	West Bengal			•	•	•	•	38,074	18,706(b)	34,474(b)
	Total States			· .	•	•	•	5,71,441	3,47,838	53,35.010
	Total U.T.s.				•			4,685	2,064	27,050
	Total All-Ind	ia						5,76,126	3,49,902	53,62,060

census authorities.

- (+) 62 villages have been declared un-inhabited.
- (a) As on 30-4-1984.
- (b) -- As on 31-5-1984.

Statement-II

Targets and achievements in respect of electrification of villages and energisation of pumpsets tubewells during the first four years of Sixth Plaz from 1-4-81 to 31-3-1984

Sl. No.							Ele	ctrificatio	on of villages	Energisation of pumpsets/tubewells	
ı	•						Tar	gets	Achieve- ments	Targets	Achieve- ment
ı.	Andhra	Pradesh		•		•	•	6,450	5,226	2,05,000	1,81,257
2,	Assam				•			5,712	5,329	7,155	677
3•	Bihar	•		•	•			13,550	13,349	1,41,230	35,36 4

Written Answers

J	2				3	4	5	6
4.	Gujarat	•		•	5,095	4,063	92,350	70,909
5.	Haryana .			•	(*)	(*)	77,000	59 ,469
6.	Himachal Pradesh				3,630	4,743	1,031	585
7.	Jammu and Kashmir				1,885	915	300	274
8.	Karnataka				4,520	4,976	77040	1,05,493
9.	Kerala				(*)	(*)	39,900	39,976
10.	Madhya Pradesh .				13,388	14,727	1,63,270	1,50,947
11.	Maharashtra .				7,410	6,372	2,00,000	2.59,844
12.	Manipur			•	305	210	160	17
13.	Meghalaya .				750	592	367	6
14.	Nagaland				177	260	. 7	
15.	Orissa			•	5,610	5,289	33,040	13,742
16.	Punjab				(*)	(*)	1,03,400	1,18,550
17.	Rajasthan		•		5,996	4,763	96,775	73,845
.31	Sikkim .				88	101		
19.	Tamil Nadu .			•	124	123	1,58,000	95,379
20.	Tripura		•		1,110	939	86 o	677 `
21.	Uttar Pradesh .				16,436	19,452	1,99,010	1,22,784
2.	West Bengal .			•	7,060	5,831	26,590	9,622
	Total State	s,		. –	99,296	97,260	16,23,285	13,39,417
	Total U	T.s.		. –	750	640	3,034	5,519
	Total All-	India	•	. –	1,00,046	97,900	16,26,319	13,44.936

^{(*) -} Cont per cent village electrification has already been achieved.

Problems of bonded Labour

GAYA CHAND 747. SHRI the BHUYAN: Will Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) how many bonded labourers have so far been identified in different States with details hereof;
- (b) how many out of them have been rehabilitated:
- (c) what is the total number of identified bonded labourers belonging to the Scheduled Castes/Scheduled different States; and

(d) whether any study has so for been made to identify the problems of bonded labour; if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR REHABILITATION (SHRI DHARMA-VIR): (a) and (b) The Incidence of bonded labour system has been reported from 11 States viz. Andhra Pradesh, Bihar, Gujarat. Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa Rajasthan. Tamil Nadu Uttar and Pradesh. As per the reports received from the State Governments, the total number of bonded labourers identified